

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:1622
ANSWERED ON:19.07.2004
DEVELOPMENT OF TOURISM
Jogi Shri Ajit; Mohale Shri Punnulal

Will the Minister of TOURISM be pleased to state:

- (a) whether the Union Government have drawn up any action plan to develop tourism in the States, including Chhattisgarh;
- (b) if so, the details thereof, State-wise;
- (c) whether the State Governments have sent proposals to the Union Government for giving impetus to the tourism industry;
- (d) if so, the details thereof during the last three years along with the action taken by the Government thereon; and
- (e) the financial assistance provided to the State Government during the said period?

Answer

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (SMT. RENUKA CHOWDHURY)

(a) and (b): Action Plans for States are not formulated by the Department of Tourism. However, tourism projects are sanctioned based on field visits and by consultation with the State Governments/UT Administrations including the State of Chhattisgarh.

(c), (d) and (e): During the last three years, a total number of 628 project proposals, complete in all respects, were processed and sanctioned for an amount of Rs.40916.29 lakhs. A statement giving information in respect of projects sanctioned, funds approved and released to various States and Union Territories in the country during the years 2001-02, 2002-03 and 2003-04 is at Annexure attached.

ANNEXURE

STATEMENT IN REPLY TO LOK SABHA UNSTARRED QUESTION No.+1622 ANSWERED ON 19.7.2004 FOR PARTS (c), (d) AND (e) REGARDING DEVELOPMENT OF TOURISM

STATE-WISE TOURISM PROJECTS SANCTIONED DURING THE YEAR 2001-02, 2002-03 and 2003-04

(Rs.in Lakhs)

S.No	State/UT	No. of Project Sanctioned	Amt. Released	Amt.
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1.	Andhra Pradesh	14	1621.85	1221.20
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2.	Assam	19	1479.09	1127.59
3.	Arunachal Pradesh	25	1407.80	943.38

4.	Bihar	15	1525.77	1420.24
5.	Chattisgarh	18	1348.00	486.00
6.	Goa	12	130.99	85.11
7.	Gujarat	21	1423.13	995.25
8.	Haryana	31	1673.07	1273.12
9.	Himachal Pradesh	46	1119.28	924.33
10.	J&K	11	1054.88	1045.42
11.	Jharkhand	4	1189.00	798.60
12.	Karnataka	28	2089.91	1586.77
13.	Kerala	28	2149.94	1750.61
14.	Madhya Pradesh	39	1589.45	1074.74
15.	Maharashtra	28	2683.49	2426.74
16.	Manipur	3	87.68	27.35

17	Meghalaya	10	198.44	83.07
18	Mizoram	17	782.11	279.41
19	Nagaland	14	1113.04	566.93
20	Orissa	11	505.10	183.07
21	Punjab	8	136.50	39.24
22	Rajasthan	29	2748.51	2512.95
23	Sikkim	26	1606.16	1020.68
24	Tamil Nadu	39	2432.49	1333.89
25	Tripura	16	780.70	267.81
26	Uttaranchal	10	843.95	662.64
27	Uttar Pradesh	15	1466.54	1258.13
28	West Bengal	32	1148.39	542.97
29	Andaman & Nicobar	0	0	0
30	Chandigarh	7	25.75	21.75
31	Dadar & Nagar Haveli	3	11.77	8.31
32	Delhi	37	3875.29	3708.45
33	Daman & Diu	5	319.57	256.96
34	Lakshadweep	1	17.00	5.10
35	Pondicherry	6	331.65	135.83

Total 628 40916.29 30073.64

No. of Project Sanctioned	=	628
Amount Sanctioned	=	Rs. 40916.29 lakhs
Amount Released	=	Rs. 30074.64 lakhs